

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/151/2016
NAME OF THE PETITIONER(S) : G. Senthil Raj
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 4 others
UNDER SECTION : 397/398, 399, 402 & 403

S.No.	Name (in Capital)	Represented by	Signature
02.	AR. RAMANATHAN CS. Gopinathan Yadav	Counsel for Respondent 2 & 3 PCS for Petitioner.	G. Senthil Raj For Ramanathan. #copych

ORDER

Mr. C.S. Gopi Narayanan Yadav, PCS representing Petitioner present. Mr. A.R. Ramanathan, Counsel for Respondent present and submitted that four weeks' time be granted in order to make contact with the bank for getting his personal guarantee released. At his request, time is enlarged. Put up on **28.09.2017 at 10.30 A.M.**

Sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)